

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 255 of 1993

Allahabad this the 20th day of October, 2000

Hon'ble Mr.S.K.I. Naqvi, Member (J)

Prem Nath, Son of Shri Misri Lal, resident of 69-S, Chakia, Allahabad.

By Advocate Shri G.D. Mukherjee

Versus

1. The Union of India through the Chairman, Railway Board, Railway Bhawan, New Delhi.
2. The Senior Divisional Accounts Officer, Northern Railway, Allahabad.
3. The Assistant Chief Cashier, Northern Railway, Allahabad.

By Advocate Shri E.D.P. Singh

O R D E R (Oral)

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

Shri Prem Nath has brought this O.A. impugning the order dated 05.2.1993 through which Shri R.K. Kapoor, Senior Cashier was spared to take over charge of P.D.22 ^{from} for Shri Prem Nath and Shri Prem Nath Senior Cashier applicant was to take over the charge of PD-9 from S.N. Singh, who was transferred to Tundla. This transfer order has been impugned mainly on the ground for having been passed against the practice and departmental guidelines in this regard.

See

..... pg.2/-

:: 2 ::

2. The respondents have contested the case, filed the counter reply and pleaded to justify the impugned transfer order.

3. Heard, the arguments and perused the record.

4. It is a matter of 1993 i.e. 7 years back, which must have settled down by now and I do not find ^{it} a proper ~~matter~~ ^{case} to pass any order to interfere the decision of departmental authorities, which has been impugned in this matter. The O.A. is dismissed accordingly. No order as to costs.

S. C. M. M.

Judicial Member

/M.M./